

Board level, there is no such centralised recruitment system nor is it proposed to set up such a system, having regard to the powers delegated to the enterprises. However, with regard to the selection for posts below the Board level, the Boards of the enterprises are required to make the necessary screening and selection arrangements, keeping in mind the broad guidelines that may be prescribed by the Public Enterprises Selection Board.

Opening of Branches by Punjab National Bank in Tauni Devi and Jahu, Hamirpur District (Himachal Pradesh)

445. PROF. NARAIN CHAND PARSARHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Punjab National Bank, the lead bank for Hamirpur District of Himachal Pradesh has planned to open its branches at (1) Tauni Devi and (2) Jahu in the Hamirpur District; and

(b) if so, the likely date by which necessary licences would be issued by the Reserve Bank of India for the purpose and the date by which the branches would be set up?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) Yes, Sir.

(b): The Reserve Bank of India have reported that Punjab National Bank are being permitted to open their offices at Tauni Devi and Jahu in Hamirpur District, Himachal Pradesh. These offices are expected to be opened during the current year.

Assistance to Flying Clubs

447. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government give any assistance to flying clubs in the country to subsidise the cost of training for the students;

(b) if so, amount of such assistance given during the last three years, year-wise;

(c) whether the training given is not employment-linked and as a result, after heavy expenditure, the trained pilots remain unemployed; and

(d) if so, whether Government propose to review its approach towards these clubs and make them more purposeful than at present?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a): Yes, Sir.

(b) Period	Subsidy/subvention paid
	Lakhs.
1-3-72 to 28-2-73	22.05
1-3-73 to 28-2-74	16.93
1-3-74 to 28-2-75	14.11

(c) Training given at the flying clubs is primarily intended to promote airmindedness amongst the youth of the country. However, such of those who desire to make aviation their career, get trained for a Commercial Pilot's Licence. There are about 200 CPL holders unemployed at present. Government have taken the following steps to assist them for securing employment:

- (1) Rules for direct recruitment to the post of Assistant Aerodrome Officer in the Civil Aviation Department were amended to include Commercial Pilot's Licence as one of the acceptable qualifications.
- (2) Indian Airlines and Air India have been advised to utilize unemployed commercial pilots wherever possible.
- (3) State Governments have been requested to give consideration to CPL holders for employment under them wherever possible.